

also seized and searches were to continue; and

(c) if so, the details of the persons from whom these have been seized and the final outcome in the matter with a massive drive on the wholesalers in foodgrains and owning fields, factories in and around Ghaziabad?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a): No, Sir,

(b) and (c) In view of the answer to part (a) above, (b) and (c) do not arise.

### आयातित स्टेनलैस स्टील का उपयोग

2140. श्री मनी राम बागड़ी :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) इस साल विदेशों से कितना स्टेनलैस स्टील आयात किया गया है और इसका उपयोग कैसे किया गया ; और

(ख) विदेशों से स्टेनलैस स्टील का कितना सामान आयात किया गया और इस पर कितनी विदेशी मुद्रा खर्च हुई ?

वाणिज्य मंत्रालय में उपमंत्री (श्री पी० ए० संगमा) : (क) चालू वर्ष के लिये वस्तु-वार आयात आंकड़े अभी संकलित नहीं किए गए हैं । तथापि, खनिज तथा धातु व्यापार निगम और भारतीय इस्पात प्राधिकरण लि० ने सरणीकरण अभिकरणों के रूप में अप्रैल, 1981 से जनवरी, 1982 से के दौरान 8464 टन स्टेनलैस स्टील हीट/रैसिसर्टिंग स्टील का आयात किया ।

स्टेनलैस स्टील के आयात की अनुमति वास्तविक प्रयोक्ताओं (औद्योगिक) द्वारा कच्चे माल के रूप में प्रयोग के लिए पंजीकृत निर्यातकों हेतु आयात नीति

के अन्तर्गत निर्यातों के आधार पर प्रतिपूर्ति के रूप में है ।

(ख) 1981-82 के लिए वस्तु-वार आयात आंकड़े अभी संकलित नहीं किए गए हैं । 1980-81 (अक्तूबर, 1980 तक) के दौरान स्टेनलैस स्टील निर्मित सामान का आयात 11 एम टन का था ।

### Unfilled Vacancies of District Directors of Nationalised Banks

2141. SHRI MOHD. ASRAR AHMAD: Will the Minister of FINANCE be pleased to state the number of vacancies of District Directors of nationalised banks lying unfilled as on 1st January, 1980, 1st January, 1981 and 1st January, 1982 in the country (bank-wise and State-wise), and the reasons for not making appointments in the banks so far?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): The criteria for selection of persons for appointment as Directors on the Boards of nationalised banks are given in clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Schemes, 1970 and 1980. These appointments are not made district-wise. Depending on the branch network of a bank in a State and categories to be given representation in accordance with the provisions of the "Nationalisation Scheme", suitable persons are selected and appointed on the Boards of Directors of nationalised banks after consultation with the Reserve Bank of India. A statement indicating the number of vacancies of non official Directors on the Boards of 20 nationalised banks on relevant dates is attached.

Out of 20 nationalised banks, the Boards of Directors of 4 nationalised banks have been reconstituted by the Government this year. In the case of remaining six nationalised banks, ex-

isting Boards of Directors are still functioning. Notwithstanding the expiry of the prescribed term of office of non-official Directors on the Boards of some of the Banks, they continue to hold office in terms of clause 9(3) of

the Nationalised Banks (Management and Miscellaneous Provisions) Scheme 1970. The Boards of Directors of the remaining six banks are proposed to be reconstituted by the Government shortly.

#### Statement

*The number of vacancies of non-official Directors on the Boards of 20 nationalised banks.*

Name of the Bank	No. of Vacancies of non-official Directors on each Bank	Vacancies as on 1-1-80	Vacancies as on 1-1-81	Vacancies as on 1-1-82
(1)	(2)	(3)	(4)	(5)
1. Central Bank of India . . . . .	9	1	8	9
2. Bank of India . . . . .	9	1	8	9
3. Punjab National Bank . . . . .	9	1	8	9
4. Bank of Baroda . . . . .	9	1	9	9
5. United Commercial Bank . . . . .	9	1	8	9
6. Canara Bank . . . . .	9	1	9	9
*7. United Bank of India . . . . .	9	3	8	9
8. Dena Bank . . . . .	9	1	8	9
9. Syndicate Bank . . . . .	9	1	9	9
10. Union Bank of India . . . . .	9	1	9	9
11. Allahabad bank . . . . .	9	1	9	9
*12. Indian Bank . . . . .	9	2	9	9
13. Bank of Maharashtra . . . . .	9	2	9	9
14. Indian Overseas Bank . . . . .	9	1	8	9
*15. Andhra Bank . . . . .	9	@	9	9
*16. Corporation Bank . . . . .	9	@	9	9
17. New Bank of India . . . . .	9	@	9	9
*18. Oriental Bank of Commerce . . . . .	9	@	9	9
19. Punjab and Sind Bank . . . . .	9	@	9	9
*20. Vijaya Bank . . . . .	9	@	9	9

@ These six banks were nationalised by Government on 15th April, 1980.

\*In respect of these six banks, the boards are proposed to be reconstituted shortly. There are at present no non-official directors on the Boards of (i) Andhra Bank (ii) Corporation Bank (iii) Oriental Bank of Commerce and (iv) Vijaya bank.